

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.145(ND)/2013
RT CP No.235/Chd/Hry/2017**

In the matter of:

M/s Earthwise Hospitality & EntertainmentPetitioner

Vs.

M/s Comedy Store Ltd. & Ors ...Respondents

Present:: Mr.G.S.Sarin, Practising Company Secretary for
petitioner.
Mr.Tarun Vir Singh Lehal, Advocate for respondents.

The matter has been received by transfer from NCLT,
New Delhi. Memo of Appearance has been filed by the authorised
representatives of petitioner and by the learned counsel for
respondents. Let the Power of Attorney be filed within two weeks.
Authorised representatives of the petitioner and learned counsel for
respondents submit that the pleading in this case have already been
completed.

List the matter for arguments on 21.11.2017.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

October 09,2017
Subbu